(ii) The details of number of labourers who lost their lives and who met with accidents in the major ports

Year	Fatal Accidents	Non-fatal Accidents		
2016	11	36		
2017	23	26		
2018	11	30		

Note: Data is compiled calendar year-wise by DGFASLI.

(iii) The details of number of labourers who lost their lives and who met with accidents in the mines

Year	Coal		Metal		Oil	
	Fatal accidents	Non-fatal accidents	Fatal accidents	Non-fatal accidents	Fatal accidents	Non-fatal accidents
2016	94	278	41	40	9	8
2017	61	188	67	29	1	14
2018	63	211	51	28	2	2

Note: Data is compiled calendar year-wise by DGMS.

(iv) The details of number of labourers who lost their lives and who met with accidents in the building and other construction work establishment under the Central Sphere

Year	Fatal accidents	Non-fatal Accidents		
2017	29	83		
2018	20	24		
2019*	148	25		

<sup>\*</sup>Upto November, 2019

## Monitoring system for database of labour force

 $\dagger 1876.$  SHRI RAM SHAKAL : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government provides a monitoring system for convergence along with the database of labour force; and
  - (b) if so, the details thereof?

<sup>†</sup>Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Government of India from time to time gathers, reviews and monitors its labour force data keeping in view their relevance and utility for policy interventions, need for quality improvement, avoiding duplicity of efforts and cost effectiveness.

Government of India has constituted a Standing Committee on Labour Force Statistics headed by Dr. S.P.Mukherjee with eminent experts/stakeholders and representatives from major user Ministries/Departments of the Government for the purpose of coordinating and integrating labour force surveys in the country and to recommend sampling design for surveys on labour force by taking into account related international and national standards and other aspects.

The Government of India appointed a Task Force on improving employment data in India on May 11, 2017 under the Chairmanship of the then Vice Chairman, NITI Aayog, which reviewed present sources and their availability of labour force data. In pursuance of the recommendations of the taskforce, National Sample Survey Organisation (NSSO) has launched a household survey called Periodic Labour Force Survey (PLFS) at All India Level. NSSO has also launched quarterly survey of employment and unemployment in urban areas of the country.

Ministry of Statistics and Programme Implementation has started 'Payroll reporting in India' by consolidating the data of National Pension Scheme (NPS), Employees Provident Fund (EPF) schemes and Employees State Insurance (ESI) scheme by covering the period September, 2017 onwards.

## Providing social security to organised and unorganised employees

†1877. SHRI P. L. PUNIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of domestic, selfemployed and salaried workers in unorganised sector and those employed in organised sector in the country who are not being provided any social security by their employers;
  - (b) the details thereof alongwith their State-wise numbers; and
- (c) the efforts being made by Government to provide them benefit of social security, the details thereof along with the achievement of last three years?

<sup>†</sup>Original notice of the question was received in Hindi.